[7 AUG. 1962] Written Answers †[Model Library Act to Questions 356 355 *141. [Transferred to the August, 1962.] 13th . *139. SHRI L. N. DAS: ₩ill the Minister of Education be pleased to LI.C LOANS TO MUNICIPAL CORPORAstate whether Government have con-TIONS FOR CONSTRUCTION OF MARKETS sidered the report submitted by the *142. DR. M. M. S. SIDDHU: Will Committee appointed under the Chairthe Minister of FINANCE be pleased to manship of Dr. D. M. Sen, Education state: Secretary to the Government of West Bengal, for preparing a Draft Model (a) the policy of the Life Insurance Library Act; if so, by when a Bill Corporation regarding grant of loan will be brought before the Parliament to municipal corporations for construcin this regard?] tion of markets; . 15 शिक्षा मंत्री (डा० कालू लाल श्रीमाली): (b) what are the terms and condi-विधि मत्रालय स परामर्श लेकर रिपोर्ट को tions of such loans; and जाच का जा रही है। बाद मे उपयुक्त कार्रवाई (c) whether any loan has so far को जायेगी । been granted to municipal corporation's for construction of markets; if **†**[THE MINISTER OF EDUCATION so, how much and to whem? (DR. K. L. SHRIMALI): The Report is THE DEPUTY MINISTER IN THE under examination in consultation MINISTRY OF FINANCE (SHRI B. R. with the Ministry of Law and suitable BHAGAT): (a) The Life Insurance Coraction will be taken thereafter.] poration of India has not formulated IRREGULARITIES IN THE COLLECTORATE OF any scheme for grant of loans to municipal corporations for construc-Delhi tion of markets. *140, SHRI LOKANATH MISRA: Will the Minister of HOME AFFAIRS (b) Does not arise. (c) No, Sir. be pleased to state: - 6 - 72 (a) whether it I_S a fact that some RESEARCH ON EFFLUENTS AND THEIR cases of missing records from the EFFECT ON POLLUTION OF RIVER GOMTI Office of the Collector, Delhi and of numerous illegal and wrongful deten-*143 DR M. M. S. SIDDHU; Will tions of individuals under the Land the Minister of Scientific Research Revenue Act between 1951 and 1959 AND CULTURAL AFFAIRS be pleased to by the Collector, Delhi were brought state: to the notice of the Chief Commissioner, Delhi on the 20th February, (a) the findings and conclusions of 1959; and the research project financed by the . . Council of Scientific and Industrial (b) whether it is a fact that the Research on effluents and their effect detenues were not given medical on pollution of River Gomti; treatment and proper food? (b) whether any other study has THE MINISTER OF STATE IN THE been undertaken to investigate the MINISTRY OF HOME AFFAIRS (SHRI extent of pollution of rivers of the B. N. DATAR): (a) No such case is in country; and the knowledge of the Delhi Adminis-(c) if so, what are the findings? tration

(b) Does not arise.

†[] English translation.

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTIRAL AF-FAIRS (SHRI HUMAYUN KABIR): (a)